# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

## LOK SABHA UNSTARRED QUESTION NO. 3109 TO BE ANSWERED ON 15.03.2021

### **Scholarship for Minority Students**

3109. ADV.A.M.ARIFF:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has taken any steps to increase the coverage of the Pre-Metric Scholarship Scheme for Minority Students by raising the income limit of the family from 1 lakh to 2 lakhs per annum and if so, the details thereof:
- (b) whether the Government proposes to consider enhancing the State wise quota for the above said scholarships to include more students from minority communities under its purview and if so, the details thereof;
- (c) whether the Government intends to enhance the monthly amount of the above said scholarship from the present Rs. 100 per month to at least Rs.200 and if not, the reasons therefor; and
- (d) whether the Government has received any proposal on the above said points from the State Government of Kerala and if so, the status thereof?

#### **ANSWER**

### MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (c): As informed by the Ministry of Minority Affairs, it implements Pre-matric Scholarship Scheme for the educational empowerment of students or beneficiaries belonging to six notified minority communities i.e. Buddhist, Christian, Jain, Muslim, Sikh and Zoroastrian (Parsi) in all States across the country. The scholarship is provided to minority students studying in class I to X in Government/recognized private schools. Minimum 30% scholarships are earmarked for girls. To be eligible, students should not have annual parental/guardian's income more than Rs.1.00 lakh and s/he should have secured minimum 50% marks in previous class.

It has also been informed that the existing guidelines of the above mentioned scheme are being examined for implementation during 2021-22 to 2025-26 and all aspects including revision of annual parental income, annual State/UTs quota and rate of scholarships shall be considered during the same.

(d): No such specific request has been received in the Ministry of Minority Affairs from the State Government of Kerala.

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